

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.1599/2004

Thursday, this the 3<sup>rd</sup> day of February 2005

**Hon'ble Shri D.R. Tiwari, Member (A)**

Zile Singh  
Son of late Shri Pratap  
C-1, Central Jail Tihar,  
New Delhi-64

..Applicant

(By Advocate: Shri Y.S. Chauhan)

Versus

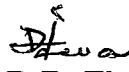
1. Govt. of NCT through  
Lt. Governor Delhi  
Raj Niwas, Delhi
2. Principal Secretary Home (Jail)  
Players' Building  
Indira Gandhi Indoor Stadium  
IP Estate, New Delhi
3. Director General  
Prison Head Quarter  
Near Lajwanti Garden  
Central Jail Tihar,  
New Delhi-64

...Respondents

(By Advocate: Shri Vijay Pandita)

**O R D E R (ORAL)**

Counsel for the applicant submitted that he would like to withdraw the instant OA. Dismissed as withdrawn with liberty to agitate his grievances in appropriate manner.

  
( D.R. Tiwari )  
Member (A)

/sunil/